

**IN THE HIGH COURT OF JHARKHAND AT RANCHI**

**W.P.(S) No. 1456 of 2010**

Bhukhali Devi

... **Petitioner**

**Versus**

The State of Jharkhand and Ors.

... **Respondents**

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(Through V.C )

**CORAM: HON'BLE MR. JUSTICE SHREE CHANDRASHEKHAR**

For the Petitioner : None

For the State : Mrs. Bandana Sinha, Advocate

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**Order No. /Dated: 17<sup>th</sup> April, 2021**

No one appears for the petitioner.

Mrs. Bandana Sinha, the learned counsel appears and states that the chamber of Mr. Kaushik Sarkhel, the learned State counsel has been closed due to Covid-19 pandemic.

Post the matter on 30.04.2021 in the supplementary cause-list under the heading "Final Disposal".

**(Shree Chandrashekhar, J.)**

Tanuj/-